

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1219
(TO BE ANSWERED ON 20.12.2018)

APPOINTMENT OF CONSULTANTS IN KENDRIYA BHANDAR

1219. SHRI RAM KUMAR KASHYAP:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Kendriya Bhandar has formulated any scheme for appointment of consultants and if so, the details thereof;
- (b) whether a consultant is working on the regular post of Assistant General Manager (AGM) in Kendriya Bhandar for the last one year;
- (c) whether AGM (Consumer), Kendriya Bhandar is also looking after the charge of Quality Control Officer and if so, whether it is not against the principles of vigilance to allow procurement officer to certify the quality of goods procured by him; and
- (d) whether CVO, Kendriya Bhandar has received complaint in this regard and if so, the action taken thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): Consultants may be appointed in Kendriya Bhandar as per organizational requirements against regular posts, wherever considered necessary, in order to achieve savings with the approval of Board of Directors/Executive Committee of Kendriya Bhandar.
- (b): Yes Sir. A Consultant was assigned additional charge of AGM (Consumer).
- (c) & (d): A complaint was received in this regard and was examined by CVO, Kendriya Bhandar, following which the Consultant (Quality Control) has been relieved from the additional charge of the post of AGM(Consumer).
